

(9)

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER : CA/97/2017**

**PETITION NUMBER : CP/18/2017**

**NAME OF THE PETITIONER(S) : S.RAMAMURTHY**

**NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5**

**UNDER SECTION : 241/242**

<b>S.No. NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1. M. NIRMALA KUMAR

R 2



2. G. PRASAD

9841210484

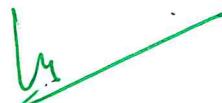
R3 R4



**ORDER**

Counsel for Petitioner absent. Mr. M. Nirmala Kumar, Counsel for R-2 present.

Mr. G. Prasad, Counsel for R3 and R4 present. Counsel for R2 prayed time for filing counter in the main CP. At request, time is enlarged. **Put up on 25.07.2017 at 10.30 A.M.**



**(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)**

ghk